

PAPERS LAID ON THE TABLE

861 Papers were laid on the Table during the Session. Some of the important papers that were laid are detailed below: —

Sl. No.	Date	Subject
1.	13-08-2007	The State Bank of India (Amendment) Ordinance, 2007 (No.5 of 2007), promulgated by the President on the 21 st June, 2007.
2.	13-08-2007	The National Capital Territory of Delhi Laws (Special Provisions) Ordinance, 2007 (No.6 of 2007), promulgated by the President on the 29 th January, 2007.
3.	17-08-2007	Eighth Progress Report on the Action Taken Pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto.
4.	24-08-2007	C.A.G. Report for the year ended 31 st March, 2006 (No. 14 of 2007) Union Government (Civil)- Performance Audit of Educational Development of Scheduled Castes and Scheduled Tribes (Ministry of Social Justice and Empowerment and Ministry of Tribal Affairs);
5.	24-08-2007	C.A.G. Report for the year ended 31 st March, 2006 (No. 19 of 2007) Union Government (Civil)- Performance Audit of Procurement of Stores and Machinery in Ordnance Factories – (Ministry of Defence); and
6.	24-08-2007	C.A.G. Report for the year ended 31 st March, 2006 (No.21 of 2007) Union Government (Civil)- Performance Audit of Functioning of

Sl. No.	Date	Subject
		Commercial Wings in the Indian Missions/Posts abroad – (Ministry of External Affairs and Department of Commerce).
7.	10-09-2007	Annual Report of the Central Information Commission (CIC), for the year 2005-2006, under sub-section (4) of section 25 of the Right to Information Act, 2005.
<i>(Total Time taken: 20 Mts.)</i>		